

Name of the Corporate Debtor: LABLAND BIOTECHS PRIVATE LIMITED  
CIN : U24129KA1994PTC016040  
Date of commencement of CIRP: 13th June 2025

LIST OF CREDITORS  
Summary as on 14th November 2025

Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

Annexure 7 - List of operational creditors (Government dues)

Amount in Rs.

S.No	Details of Claimant	Date of Claim Received		Details of Claim admitted						Amount of Contingent Claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
	Department	Date of Receipt	Amount Claimed	Amount of claim admitted	Nature of Claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in SCC, if applicable					
1	ESI	11-08-2025	11,89,638	11,89,638		-	-	-	-	-	-	-	-	Note 1
2	Income Tax	25-08-2025	4,59,305	4,59,305		-	-	-	-	-	-	-	-	Note 2
	<b>Total</b>		<b>16,48,943</b>	<b>16,48,943</b>		-	-	-	-	-	-	-	-	

1. Damages for delayed payment of dues for the period from 2011 to 2025. The amount admitted based on the demand notices submitted with the RP.
2. Interest for short/non-deduction of TDS for the FY 2009-10, 2012-13, 2013-14, 2014-15 and 2023-24.